

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 227/2025

IN THE MATTER OF:

Naveen Solanki

... Applicant

Versus

Rail Land Development Authority & Ors.

... Respondents

I N D E X

<u>Sl. No.</u>	<u>Particulars</u>	<u>Pg. No.</u>
1.	Status Report on behalf of Respondent No. 3 through The Deputy Conservator of Forest West Forest Division in compliance of Order dated 29.05.2025	1-5
2.	Annexure A: Copy of the survey report of tree count conducted from 03.01.2025 to 05.01.2025 alongwith the map of the project site from this survey	6-12
3.	Annexure B: Copy of the common application for diversion of Forest land	13-18

FILED BY:



NEW DELHI
DATED: 08.07.2025

JYOTI MENDIRATTA
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1057**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO.227/ 2025****IN THE MATTER OF:-****NAVEEN SOLANKI****... APPLICANT****VERSUS****RAIL LAND DEVELOPMENT AUTHORITY
& ORS****... RESPONDENT****STATUS REPORT ON BEHALF OF RESPONDENT NO. 3
THROUGH THE DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION IN COMPLIANCE OF THE
ORDER DATED 29.05.2025 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL.**

1. At the outset, it is most respectfully and humbly stated that the Deputy Conservator of Forests (West), Department of Forests and Wildlife, GNCTD has the utmost regard and respect for the Majesty of the Hon'ble Tribunal and has in the past, as also in the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.
2. The present Status Report is being filed on behalf of the Deputy Conservator of Forests (West), Department of Forests & Wildlife, GNCTD in compliance of Order dated **29.05.2025** of this Hon'ble Tribunal in this present matter.

3. That it is submitted that as per the affidavit filed by R.K. Goel, Conservator of Forests, Govt. of NCT of Delhi in *T.N. Godavarman Thirumulpad vs. Union of India & Ors*, whereby a committee was constituted in terms of Supreme Court's **judgement dated 12.12.1996** to identify the forest areas. It is further submitted that as per the said affidavit and other documents available with the land cell pertaining to areas under the Forest Division, the said land area in the present appeal does not classify as 'Notified Forest Land'. The criteria laid down by the committee to identify the area as deemed forest is stated in para number 3 of the said affidavit, which is reproduced herein below:-

“that the committee has taken decision to identify areas above 2.5 acre having density of 100 trees per acre as well as stretches of land along roads, drains etc. having length of 1.0 km. besides areas already shown as forests/etc. in revenue land records”.

4. It is submitted that to clarify the status of the land, a joint site inspection was proposed via a letter dated 07.02.2024 sent to the Rail Land Development Authority (RLDA). This inspection, conducted on 08.02.2024 by Assistant Executive Engineer (RLDA) and officials from the Department of Forest and Wildlife, GNCTD, observed that the land *might* qualify as deemed forest. However, the exact boundaries remained unclear as RLDA failed to identify the precise land or provide project site maps. Consequently, an affidavit dated 13.02.2024 was filed before the Hon'ble NGT, stating that while the land was not "Notified Forest land," its status as a "Deemed

Forest" could not be ruled out, pending the submission of relevant documents, particularly maps, from RLDA.

5. It is submitted that an initial/preliminary exercise to determine the extent of "deemed forest" in the Dwarka Sector 21 area was conducted by the Department of Forest and Wildlife, West Division, from 03.01.2025 to 05.01.2025. A report was prepared, indicating the existence of certain "deemed forest" patches within the subject land. The tree count conducted at the area in question, covering an area of **50.79 hectares**, identified **19,387 trees** across three patches:-

- **Patch 1 (Orange):** 14.5 Ha, with 5,494 trees (378 trees/Ha).
- **Patch 2 (Yellow):** 16.9 Ha, with 6,083 trees (359 trees/Ha).
- **Patch 3 (Green):** 19.39 Ha, with 7,810 trees (402 trees/Ha).

Dominant species observed included Prosopis Juliflora (Vilatyati Kikar), Acacia Nilotica (Desi Kikar), Dalbergia Sissoo (Shisham), and Azadirachta Indica (Neem), with approximately 70% being invasive species like Prosopis Juliflora (Vilatyati Kikar) and Leucaena Leucocephala (Subabol). A map of the project site from this survey is attached as **Annexure-A**.

6. It is submitted that following the January 2025 findings, RLDA representatives submitted a representation to the Deputy Conservator of Forest, West Forest Division, suggesting that some areas within the project site might not fully conform to the "Deemed Forest" status, particularly regarding continuous tree canopy as per the R.K. Goel

Affidavit criteria. To address these concerns and precisely identify the deemed forest area based on the KML provided by the user agency, a further analysis was conducted. A joint inspection by the Forest Department and RLDA officials was carried out, utilizing DGPS for precise tree point mapping.

7. It is submitted that based on the findings and applying the criteria from the R.K. Goel Affidavit, the area of the project site of the user agency which is considered under Deemed forest is 03.58 ha. The user agency has been advised to apply under Van Sanrakshan Evam Samvardhan Adhiniyam, 1980. It is further submit that the user agency has applied for diversion of 3.58 hectare of Deemed Forest at Parivesh Portal under Van Sanrakshan Evam Samvardhan Adhiniyam, 1980 proposal No.FP/DL/RAIL/534848/2025 and the same is under scrutiny. The copy of common application for diversion of Forest land is annexed herein as **Annexure-B**.
8. It is submitted that the following procedure is followed for diversion of forest land:— the proposal is first recommended by the Dy. Forest Officer (DFO/DCF) to the Nodal Officer appointed under Van Sanrakshan Evam Samvardhan Adhiniyam, 1980 which is then forwarded for the consideration of Regional Office, Lucknow which is under the Ministry of Environment Forest and Climate Change, Govt of India. The final permission for diversion of Forest land is granted by the Regional Office Lucknow, MoEFCC, GOI in 02 phases i.e. is stage 1 and stage 2 approval. The proposal of the user agency in the present case is under consideration as per the procedure mentioned above.

9. It is humbly submitted that the undersigned has the highest respect and regard for the orders of this Hon'ble Tribunal and will always obey the same in letter and spirit.

Amit Gemawat

**DEPUTY CONSERVATOR OF FOREST
WEST FOREST DIVISION**

AMIT GEMAWAT, IFS
Dy. Conservator of Forest (West)
Department of Forest & Wildlife
Govt. of NCT of Delhi
Mandir Lane, New Delhi

सेवा मे,

श्रीमान उप वन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट ओर Bagmane प्रोजेक्ट साईट पर पेड़ों की गिनती करने के संबंध मे।

महोदय,

आपको अवगत किया जाता है विभागीय पत्र संख्या F.2(302)/DCF(W)/Offence Misc. File/2021-2022/8492 date-03/01/2025 के अनुसार RLDA प्रोजेक्ट साईट पर पेड़ों की गिनती का कार्य किया गया। गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका एरिया 50.79 hectare है गिनती का विवरण निम्न प्रकार है -

Patch Color	Area (Ha)	Trees	Trees/Ha according to deemed forest
Orange	14.5		
Yellow	16.9	5494	378/Ha
Green	19.39	6083	359/Ha
Total	50.79	7810	402/Ha
		19387	381/Ha

रिपोर्ट सूचनार्थ प्रस्तुत है।

भवदीय

Rohit Sharma
(Forester)

Rajesh Singh
(Rajesh Singh Forester)



Office/ Legal

Deputy Range Officer
West Division
New Delhi-110060

सेवा मे,

श्रीमान उप वन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट और Bagmane प्रोजेक्ट साइट पर पेड़ों की गिनती करने के संबंध मे।

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भवदीय

Rohit Sharma
(Forester)

Rajesh Singh
(Rajesh Singh Forester)



Offence/legale

A
11/1/25

Man
Deputy Range Officer
West Division
New Delhi-110060

सेवा में,

श्रीमान उपवन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट ओर Bagmane प्रोजेक्ट साइट पर दिनांक 3/01/2025 को पेड़ों की गिनती करने के संबंध में।
महोदय,

आपको अवगत किया जाता है आज दिनांक 03/01/2025 को विभागीय पत्र संख्या F.2(302)/DCF(W)/offenceMisc.File/2021-2022/8492 dt-03/01/2025 के अनुसार RLDA प्रोजेक्ट साइट पर पेड़ों की गिनती का कार्य किया गया | Orange Patch की गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका Area(14.5 ha) है।

गिनती का विवरण निम्न प्रकार है -

S.No.	Name of species	Number of Tree
1	Kabuli kikar	3010
2	Desi kikar	1011
3	Shisham	1135
4	Neem	107
5	Sehtut	95
6	Beri	25
7	Subabol	76
8	Peepal	08
9	Siras	02
10	Aam	02
11	Khejdi	09
12	Lehsua	05
13	bakain	02
14	wood apple	07
	Total	5494

रिपोर्ट सूचनार्थ परस्तुत है।

भवदीय

Rohit Dalal
(Forester)

RLDA
(Rajesh kish foresty)
Radeep (F.4)
Bijl (F.4)
Anil (F.4)
12/1

Chahet
Duanbhat
F.4
Mandeep (F.4)
Vijender (F.4)
Rohit Dalal (F.4)
12/1

सेवा मे,

श्रीमान उपवन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट ओर Bagmane प्रोजेक्ट साईट पर दिनांक 04/01/2025 को पेड़ों की गिनती करने के संबंध में।
महोदय,

आपको अवगत किया जाता है आज दिनांक 04/01/2025 को विभागीय

पत्र संख्या F.2(302)/DCF(W)/offenceMisc.File/2021-2022/8492 dt-03/01/2025 के अनुसार RLDA प्रोजेक्ट साईट पर पेड़ों की गिनती का कार्य किया गया, Yellow Patch की गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका Area(16.9ha) है।

गिनती का विवरण निम्न प्रकार है -

S.No.	Name of species	Number of Tree
1	Kabuli kikar	4231
2	Desi kikar	644
3	Shisham	242
4	Neem	196
5	Sehtut	15
6	Beri	96
7	Subabol	532
8	Peepal	11
9	Siras	12
10	Amaltas	12
11	papri	07
12	lmli	07
13	jatti	01
14	Frace	02
15	Pahari Neem	34
16	Kaner	37
17	pilkhan	04
	Total	6083

रिपोर्ट सूचनार्थ परस्तुत है।

भवदीय

Rakesh Sharma

RLD
Rajesh Singh forester
Randeep (F-4)
Rif (F-4)
Anil (F-4)
A.M.S

Mandeep (F-6)
Oman Chahel (F-6)
Vijender (F-6)
Rohit Dalal (F-4)
Glenda (F-6)

सेवा मे,

श्रीमान उपवन संरक्षक अधिकारी,

पश्चिम वन प्रभाग,

मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट ओर Bagmane प्रोजेक्ट साईट पर दिनांक 05/01/2025 को पेड़ों की गिनती करने के संबंध मे।

महोदय,

आपको अवगत किया जाता है आज दिनांक 05/01/2025 को विभागीय पत्र संख्या

F.2(302)/DCF(W)/offenceMisc.File/2021-2022/8492 dt-03/01/2025 के अनुसार RLDA प्रोजेक्ट साईट पर पेड़ों की गिनती का कार्य किया गया, Green Patch की गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका Area (19.39ha) है।

गिनती का विवरण निम्न प्रकार है -

S.No.	Name of species	Number of Tree
1	Kabuli kihar	5000
2	Desi kihar	331
3	Shisham	432
4	Neem	168
5	Sehtut	162
6	Beri	248
7	Subabol	441
8	Peepal	476
9	Siras	17
10	Amaltas	84
11	papri	160
12	Imli	07
13	jatti	17
14	Pahari Neem	02
15	Kaner	39
16	pilkhan	14
17	Lesua	20
18	Arjun	04
19	Jungle Jalebi	09

20 Bargad	02
21 Kachnar	02
22 hingot	19
23 Sangwan	01
24 chudail Papri	10
25 alestonia	04
26 bamboo	17
27 bakain	56
28 Safeda	66
29 jamun	02

Total

7810

रिपोर्ट सूचनार्थ परस्तुत है।

भवदीय

Rohit Sharma
(Forester)R. L. L.
(Rajesh Singh forester)

Mandeep (F.G.)

Bijl (F.G.)

Anil (F.G.)

A. D. G.

Mandeep (F.G.)

Vijendra (F.G.)

Rohit Dalm (F.G.)

Jitendra (F.G.)

Oman Gahlot (F.G.)

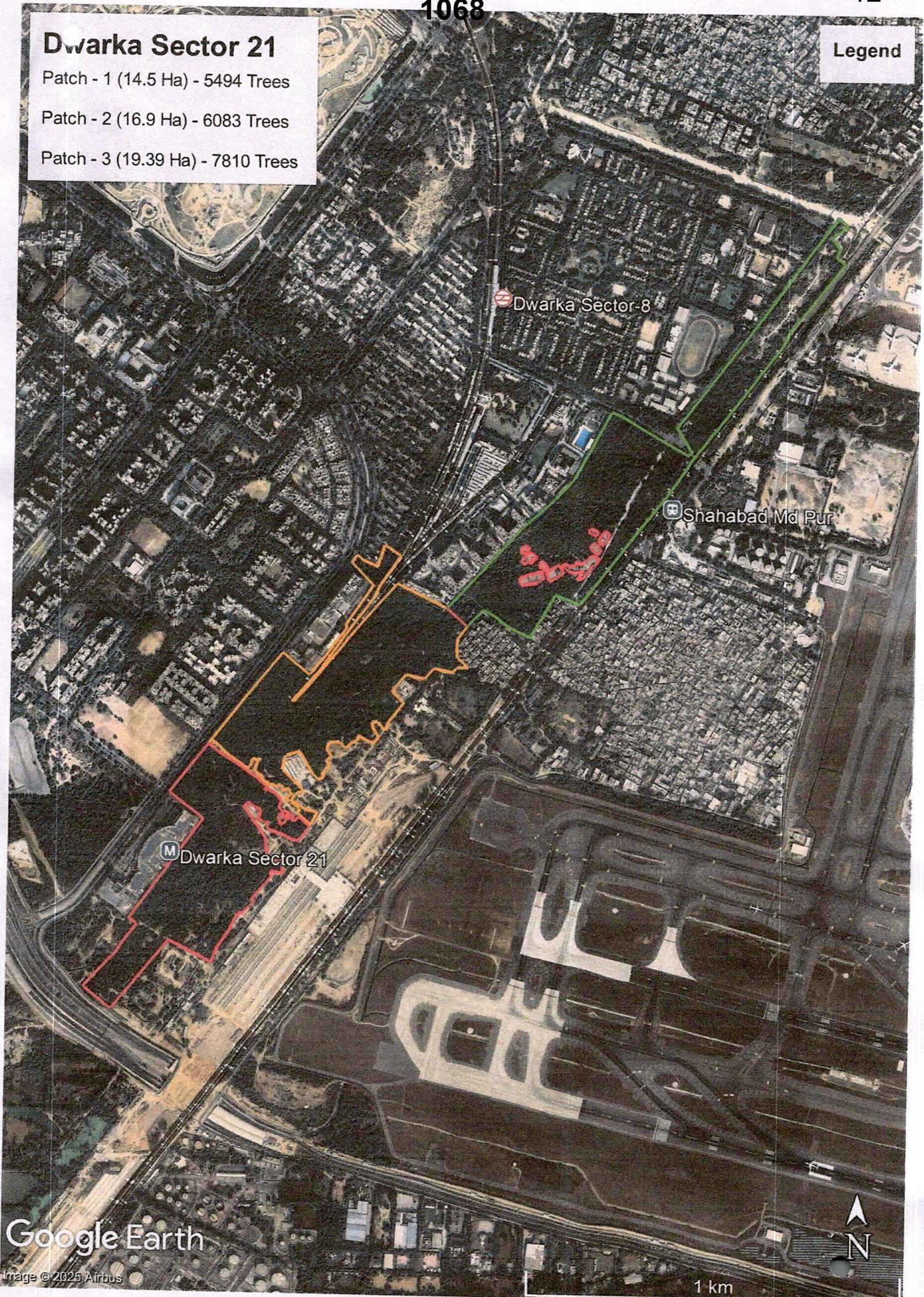
Dwarka Sector 21

Patch - 1 (14.5 Ha) - 5494 Trees

Patch - 2 (16.9 Ha) - 6083 Trees

Patch - 3 (19.39 Ha) - 7810 Trees

Legend





Form-A (Part-I): Diversion of Forest Land

Common Application Form

Project Details

1. Details of Project

1.1. Name of the Project	Diversion of 3.58 Ha. Deemed Forest Land for Construction of allied facilities of Bijwasan Railway Station Project.
1.2. Project Proposal For	New
1.3. Project ID (Single Window Number)	SW/244011/2025
1.4. Description of Project	Diversion of 3.58 Ha. of Deemed Forest Land is required for Construction of Allied facilities such as Approach Roads, Parking, Drop off Area, Walkways etc. for proposed Bijwasan Railway Station project at Bijwasan, New Delhi.

2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency	Central Government (Department/Autonomous body)
2.2. Name of the Company/ Organization/User agency	Rail Land development authority

Registered address

2.3. Address	Unit No. 702-B, 7th Floor, Konnectus Tower -2, DMRC Building, Ajmeri Gate, Delhi - 110002
2.4. State	DELHI
2.5. District	SOUTH WEST
2.6. Pin Code	110002
2.7. E-mail address	jgmprj4@rlda.railnet.gov.in
2.8. Mobile number	xxxxxx4419

3. Details of the person making application

3.1. Name	Amit Sharma
3.2. Designation	JGM/Project-4

Correspondence address

3.3. Address	Unit No. 702-B, 7th Floor, Konnectus Tower -2, DMRC Building, Ajmeri Gate, Delhi - 110002
3.4. State	DELHI
3.5. District	NEW DELHI
3.6. Pin Code	110002
3.7. E-mail address	am3civil@rlda.railnet.gov.in
3.8. Landline Number	xxxx2854
3.9. Mobile number	xxxxxx4419

Project Location

4. Location of the Project or Activity

4.1. Upload KML	rlda_fca_area-final.kml
4.2. Whether the project/activity falling in the state/UT sharing international borders	NO

5. Shape of the Project

1070
Non - Linear

14

Location Details

Toposheet

No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
H43X2	DELHI	South West	Kapeshera	BHARTAL	Part of 0/97, 0/96, 14/26, 14/22, 14/23, 17/3, 17/4, 17/2, 17/9, 17/8, 17/7, 17/15, 17/17, 17/23, 32/3, 0/223, 17/27
H43X2	DELHI	New Delhi	Delhi Cantonment	SAHBAD MOHD	Part of 16/18, 16/22, 33/1, 33/10, 33/11, 32/15, 32/17, 32/24

Remarks

N/A

6. Land Requirement (in Ha) of the project or activity

6.1. Nature of Land involved

6.2. Non-Forest Land [A]	6.95
6.3. Forest Land [B]	3.58
6.4. Total Land [A+B]	10.53

Project Activity Cost

6. Project/Activity Cost

6.1. Total Cost of the Project at current price level (in Lakhs)	37000 Amount in Words : Thirty Seven Thousand Lakh(s) Only
--	---

7. Employment likely to be generated

7.1. During construction phase

Permanent employment

7.1.1. No. of permanent employment (No.s) [A]	10
7.1.2. Period of employment (No. of days) [B]	1825
7.1.3. No. of man-days [X]=[A]*[B]	18250

Temporary employment

7.1.4. Temporary / Contractual employment (No. of Man days) [Y]	912500
7.1.5. Total [X] +[Y]	930750

7.2. During operational phase

Permanent employment

7.2.1. No. of permanent employment (No.s) [A]	1625
7.2.2. Period of employment (No. of days) [B]	10950
7.2.3. No. of man-days [X]=[A]*[B]	17793750

Temporary employment

7.2.4. Temporary / Contractual employment (No. of Man days) [Y]	10950000
7.2.5. Total [X] +[Y]	28743750

Others

8. Whether Rehabilitation and Resettlement (R&R) involved? NO

9. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required? NO

10. Whether any alternative site(s) examined or part thereof for

11. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site? NO

12. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up? NO

13. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government? NO

Form-A (Part-I): Diversion of Forest Land

Project Details

1. Forest Clearance

1.1. State DELHI

1. Upload a copy of note containing justification for
2 locating the Project in forest land justification.pdf

1.3. Project Category Railway

1.4. Exempted Category NA

1.5. Is Related to Encroachment? No

1.6. Whether any proposal seeking prior approval of Central Government under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 for diversion of forest land required for this project has been submitted in the past? No

Proposed Land

2. Details of Forestland proposed to be diverted (Village / Division / District Wise Breakup)

2.1. Total area of forestland proposed for diversion (ha.) 3.58

2.2. Total area of non- forestland required for this project (ha.) 6.95

2.3. Legal Status of forest land proposed for diversion

Area (ha)	Legal Status of Forest Land
3.58	Deemed Forest
2.3.1. Total Area (ha)	3.58
2.4. Total period for which the forestland is proposed to be diverted (No. of years)	99

KML Details

Division DCF West Division

No. of Patches 2

KML 124858929_FC_KML_1745304822136_new diversion kml.kml

Location Details

Toposheet

Forest land proposed for

Non Forest Land

No.	District	Village	Range	1072 diversion (ha)	(ha)	16
H43X2	South West	BHARTAL	Kapashera forest range	1.87	2.95	
H43X2	New Delhi	SAHBAD MOHD	Vasant vihar forest range	1.71	4	

Patch Details

Patch/ Segment ID	Forest Area (ha)	Non-Forest Area (ha)	Remarks if any
1	3.58	0	
2	0	6.95	

Remarks Details

Total Patch-wise Forest Land in the division (ha)

2.5. Total Forest Land Area (ha) 3.5800

2.6. Total Non Forest Land Area (ha) 6.9500

Total KML-wise Forest Land in the division (ha.)

2.7. Total Forest Land Area (ha) 3.58

2.8. Total Non Forest Land Area (ha) 6.95

2.9. Total Area (ha) 10.53

3. Component Wise Break Up (Including underground works such as tunnel and similar purpose)-if applicable

Component	Forest Land Proposed for Diversion (ha)	Non-forest Land (ha)
Parking, Walkway, Approach Road and allied facilities	3.58	6.95
4. Total Forest Land(ha)	3.58	
5. Total Non Forest Land (ha)	6.9500	
6. Upload map of the forest land proposed to be diverted prepared by using DGPS or Total Station (pdf only)	map fca area_compressed.pdf	

Afforestation Details

7. Details of land identified for Compensatory Afforestation

7.1. Whether Compensatory Afforestation is applicable or not? Yes

7.1.1. Type of Compensatory Afforestation Non-forest Land

7.1.1.1. Whether Non-forest land is available? Yes

7.1.1.2. Patch wise details

Kml File Name

narela ca site.kml

TopoSheet No.	State	District	Village	Plot No. /Kasra No.	Present Owner	Area
H43X1	DELHI	North	RAJAPUR KALAN	Part of 0/69, 0/506	Northeren Railways	3.8
7.1.1.3. Number of patches.				1		
7.1.1.4. No. of districts involved for raising Compensatory Afforestation.				1		
7.1.1.5. Total CA Land				3.8		
7.1.1.6. Upload a scanned copy of the map of the land identified for creation of Compensatory Afforestation prepared by using GPS or Total Station (pdf only)				map ca area_compressed.pdf		
7.1.1.7. Whether the area of non-forest land or Revenue forest land required to be provided by User Agency for raising Compensatory Afforestation is less than area of forest land proposed to be diverted?				No		
7.1.1.8. Whether NFL is free from Non- Encumbrance				Yes		
7.1.1.9. Whether the present owner of NFL is different from the User Agency				No		
7.1.1.9.1. Upload MoU/agreement executed between the present owner and the user agency				N/A		

Others

8. Cost-Benefit analysis						
8.1. Whether Cost-Benefit analysis for the Project has been made?				N/A		
9. Environmental clearance Details						
9.1. Whether the Project requires Clearance under the Environment (Protection) Act 1986 (Environmental clearance)?				No		
10. Wildlife clearance Details						
10.1. Whether the Project or a part thereof is located in any Protected Area or their Eco sensitive zone?				No		

Category Specific Details

N/A

11. Copy of Additional Information, if any

S. No.	Document Name	Remark	Document
1	General Documents	Muck Disposal Scheme	final muck disposal scheme.pdf
2	Undertaking	FRA Undertaking	final fra undertaking.pdf
3	Checklists	Checklist No. 6,7,10,11,12 & 16	final checklists.pdf

Undertaking

I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hereby give undertaking that no activity/construction/expansion has been taken up

12. Name	Amit Sharma
13. Designation	JGM/Project-4
14. Company	Rail Land development authority
15. Address	Unit No. 702-B, 7th Floor, Konnectus Tower -2, DMRC Building, Ajmeri Gate, Delhi - 110002
16. Date	22/04/2025